

Filing No.-8319/20

Nature of case- B.A

Samuel Aind Vs. The State of Jharkhand.

Advocate's Name- Mohit Prakash

DEFECTS :-

9(i) S.T no. May be corrected at prayer para.

(ii) Alleged sections at FIR and impugned order differs.Hence its correctness at para 1 may be verified.

(iii) Order dt. May be corrected at para 12.